



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH CHANDIGARH**

Dated: This day of 23rd of April 2021

(Through video conference)

**HON'BLE MR. SURESH KUMAR MONGA, MEMBER(J)
HON'BLE MRS. AJANTA DAYALAN, MEMBER(A)**

O.A. No.060/01361/2018

Vimal Singh Rana, MES-510280 aged about 39 years, son of Sh. M.L. Rana, O/o GE (AF) Ambala Cantt(Group C) 130001.

.....**Applicant**

By Advocate: Sh. Deepak Agnihotri

Versus

1. The Union of India through Secretary, Ministry of Defence, New Delhi South Block – 110024.
2. Sh. R.K. Saini, Col, DCWE, Inquiry Officer, HQ CWE, Chandimandir, Panchkula – 134107.
3. Chief Engineer, Western Command – 908543, C/0 56 APO.

.....**Respondents**

By Advocate: Mr. Sanjay Goyal

O R D E R (Oral)

Per: SURESH KUMAR MONGA, Member (J)

1. In view of the order passed in M.A. No. 991/2021, the original application is dismissed as withdrawn.
2. Since the original application itself has been dismissed as withdrawn, therefore, nothing survives in MAs No. 2030/2018 and 325/2019 and, those are also disposed of having been rendered infructuous.

**(AJANTA DAYALAN)
Member (A)**
'mw'

**(SURESH KUMAR MONGA)
Member (J)**